## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)(CBI)ROUSE AVENUE COURT COMPLEX, NEW DELHI.

#### ORDER

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In terms of Order bearing No.12/DHC/Gaz./G-1/VI.E.2(a) dated 18<sup>th</sup> April, 2022 and in order to ensure equal distribution of cases amongst the courts of Special Judges (PC Act)(CBI), RACC, New Delhi, the cases mentioned in Column No.2 are hereby withdrawn from the courts mentioned in Column No.3 and transferred to the Court as mentioned in Column No.4, with immediate effect, for disposal in accordance with law.

S.No	(Column No.1)	(Column No.2)	(Column No.3)	(Column No.4)
1	1. SC-2/2019	CBI v S.S. Saini & Ors. (Sr. Citizen)	Shri Rakesh Kumar-III Special Judge(PC Act) CBI-2	Shri Naresh Kumar Laka, Special Judge (PC Act) (CBI)-20
2	2. 366/2019	CBI v Tejas Kumar & Ors.		
3	3. 257/2019	CBI v Paritosh Kumar Praveen & Ors.		
4	1. CBI/142/2019	CBI v V.N. Rajasekharan	Shri Anurag Sain Special Judge (PC Act) CBI-11	
5	2. CBI/379/2019	CBI v Nand Kishore Rai		
6	3. CBI/381/2019	CBI v Sukhwinder Singh Cheema etc.		
7	4. CBI/346/2019	CBI v Rabindra Kumar Bhalotia Ors.		
8	1. CBI/66/2019	CBI v Kulwant Kaur Sidhu etc.	Shri Anil Antil, Special Judge (PC Act) CBI-15	
9	2. CBI/356/2019	CBI v Arvind Pandalai etc.		
10	3. CC/185/2019	CBI v Veena Jindal		
11	4. CBI/403/2019	CBI v M/S. Dolphin Scaffoldings Pvt. Ltd.		
12	5. CBI/404/2019	CBI v Sahib Singh Etc.		
13	6. CBI/412/2019	CBI v Chanchal Ghosh		
14	7. CBI/13/2021	CBI v M/s. Parul Polymers Private Ltd. & Ors.		
15	1. CBI/396/2019	CBI v Yogesh Chawla @ Sachin Kumar Dhingra & Ors.	Ms. Anu Grover Baliga	
16	2. CBI/23/2019	CBI v Satish Kumar & Ors.		
17	3. CBI/24/2019	CBI v Satish Kumar & Ors.	Special Judge(PC Act), CBI-21	
18	4. CBI/5/2021	CBI v M/s. Dwarka Das Seth International Pvt. Ltd.		

It is further directed that the Ahlmads/Assistant Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases are displayed outside the Court Rooms and public at large is notified. The transferor courts shall send the case files date wise well in time to the court of Sh. Naresh Kumar Laka, Special Judge (PC Act)(CBI)-20, RACC, New Delhi, so that there is no inconvenience to the lawyers and litigants.

Ahlmad/Assistant Ahlmads of the transferor Courts are also directed to provide a list of transferred cases to the In-charge Computer Branch, Rouse Avenue Court Complex so that the same is uploaded on the website of Delhi District Courts forthwith.

Besides transferring the above mentioned cases, if there is any connected matter(s) left in the transferor court, the same be also sent to the transferee court alongwith the main case(s).

16/00/202

(VINAY KUMAR GUPTA) Principal District & Sessions Judgecum-Special Judge(PC Act) (CBI) Rouse Avenue Court Complex New Delhi

# No.Cases Transfer/CBI/RACC/Gaz./2022 4494 D to 4514D

Dated- 16 08 22\_\_\_

### Copy forwarded for information to:

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

### Copy forwarded for information and necessary action to:

- 1. The Concerned Judicial Officers.
- 2. The Director of Prosecution (CBI), Block No.3, lind Floor, CGO Complex, Lodhi Road, New Delhi.
- 3. The Director, Enforcement Directorate, New Delhi.
- 4. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Court, Delhi.
- 5. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- 6. The Director General (Prisons), Tihar Jail, New Delhi.
- 7. The P.S.to the undersigned.
- $\sqrt{8}$ . The Website Committee, Tis Hazari Courts, Delhi with a request to upload the same on the official website.
  - 9. The Branch In-charge/CareTaker, Care Taking Branch/Facilitation Centre and Filing Section, Rouse Avenue Court Complex, New Delhi.
  - 10. The Hony. Secretary, Delhi High Court Bar Association, Rouse Avenue, Tis Hazari, New Delhi, Shahdara, Rohini, Dwarka and Saket Courts Bar Associations.
  - 11. The In-charge, Computer Branch, Rouse Avenue Court Complex, New Delhi.

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Principal District & Sessions Judgecum-Special Judge(PC Act) (CBI) Rouse Avenue District Court New Delhi

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